

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF OCTOBER, 2021

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 31.10.2021

ORIGINAL SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.10.2021</i>
CIVIL	19230	224	168	19286
CRIMINAL	0	0	0	0
TOTAL	19230	224	168	19286

APPELLATE SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.10.2021</i>
CIVIL	176614	1373	1007	176980
CRIMINAL	38601	753	746	38608
TOTAL	215215	2126	1753	215588